

Reserved

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.**

ORIGINAL APPLICATION NO. 1465 OF 2003.

THIS THE 7th DAY OF OCTOBER, 2005.

HON'BLE MR. K.B.S. RAJAN, MEMBER-J

1. Javed Ahmad, S/o Sri Ali Ahmad
2. Manoj Kumar Yadav, S/o Shri Shyam Lal Yadav.
3. H.U. Khan, S/o Sri Tasabbur Husain Khan.
4. Smt. Sunita Srivastava, W/o sri Jagdish Prasad Srivastava.
5. Ram Bihari, S/o late Laxman Prasad.
6. Rajnish Arya S/o Sri Jaldhar Prasad

All from 1 to 6 are working as Accounts Assistant under Senior Divisional Accounts Officer now designated as Senior Divisional Financial Manager, Northern Railway, Moradabad.

7. T.A. Siddiqui, S/o late Sabbir Ahmad Siddiqui, Section Officer

Applicant no.7 is working under Sr. Divisional Accounts Officer, now designated as Senior Divisional Financial Manager, Northern Railway, Moradabad.

Applicants.

By Advocate: Sri S. Ram

Versus.

1. Union of India through its Secretary, Railway Board, Rail Bhawan, New Delhi.
2. Chief Personnel Officer, Northern Railway, Baroda House, New Delhi.
3. Financial Advisor & Chief Accounts Officer, now designated as Financial Manager & Chief Accounts Officer, N.R., Baroda House, New Delhi.
4. Chief Personnel Officer, North Central Railway, Allahabad.



5. Financial Manager and Chief Accounts Officer, N.C.R., Allahabad.

Respondents

By Advocate: Sri A.K. Gaur.

O R D E R

For the discussions made in the order dated 7.10.2005 passed in O.A. no. 254 of 2004, this O.A. which was heard along with the above O.A., is also dismissed. No costs.



Member-J

G.S./-